

*Thursday,
14th January, 1897*

ABSTRACT OF THE PROCEEDINGS
OF THE
Council of the Governor General of India,
LAW AND REGULATIONS

Vol. XXXVI

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ABSTRACT OF THE PROCEEDINGS
OF
THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA
ASSEMBLED FOR THE PURPOSE OF MAKING
LAWS AND REGULATIONS

1897

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1898

Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Indian Councils Acts, 1861 and 1892 (24 & 25 Vict., cap. 67, and 55 & 56 Vict., cap. 14).

The Council met at Government House on Thursday, the 14th January, 1897.

P R E S E N T :

His Excellency the Earl of Elgin, Viceroy and Governor General of India, P.C., G.M.S.I., G.M.I.E., LL.D., *presiding*.

His Excellency Sir G. S. White, G.C.I.E., K.C.B., V.C., Commander-in-Chief in India.

The Hon'ble Sir J. Westland, K.C.S.I.

The Hon'ble Sir J. Woodburn, K.C.S.I.

The Hon'ble M. D. Chalmers.

The Hon'ble Major-General Sir E. H. H. Collen, K.C.I.E.

The Hon'ble A. C. Trevor, C.S.I.

The Hon'ble H. E. M. James.

The Hon'ble Sir A. S. Lethbridge, K.C.S.I., M.D.

The Hon'ble M. R. Ry. P. Ananda Charlu, Rai Bahadur.

The Hon'ble Alan Cadell, C.S.I.

The Hon'ble J. D. Rees, C.I.E.

The Hon'ble G. P. Glendinning.

The Hon'ble Sir Lakshmishwar Singh, K.C.I.E., Maharaja Bahadur of Durbhanga.

The Hon'ble P. Playfair, C.I.E.

The Hon'ble Rahimtula Muhammad Sayani, M.A., LL.B.

The Hon'ble Joy Gobind Law.

The Hon'ble C. C. Stevens, C.S.I.

NEW MEMBER.

The Hon'ble MR. STEVENS took his seat as an Additional Member of Council.

ACT XXXVII OF 1850 AMENDMENT BILL.

The Hon'ble MR. CHALMERS moved that the Report of the Select Committee on the Bill to amend Act XXXVII of 1850 (*for regulating Inquiries into the behaviour of Public Servants*) be taken into consideration.

The motion was put and agreed to.

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400 AMENDMENT OF ACT XXXVII OF 1850; PROVIDENT FUNDS.

[*Mr. Chalmers.*] [14TH JANUARY, 1897.]

The Hon'ble MR. CHALMERS moved that the Bill, as amended, be passed.

The motion was put and agreed to.

PROVIDENT FUNDS BILL.

The Hon'ble MR. CHALMERS moved that the Hon'ble Sir, Griffith Evans be added to the Select Committee on the Bill to amend the law relating to Government and other Provident Funds.

The motion was put and agreed to.

The Council adjourned to Thursday, the 28th January, 1897.

CALCUTTA ;	}	J. M. MACPHERSON,
<i>The 14th January, 1897.</i>		<i>Secretary to the Government of India,</i> <i>Legislative Department.</i>